- (b) if so, the reasons therefor, and
- (c) if not, by when toll plazas would be closed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) Sir, as per fee rules fee is to be collected in perpetuity. However Fee shall be levied and collected at a reduced rate of 40% at the end of concession period in case of private investment project and on recovery of capital cost in case of public funded project. Further in cases where collection of Fee is not viable, those fee plazas are discontinued.

## Financial assistance from JBIC for highway and expressway projects

1710. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Central Government is Seeking financial assistance from Japan Bank for International Cooperation (JBIC) for highway and expressway projects;
  - (b) if so, the details thereof;
- (c) whether there is any proposal to use JBIC funds for any of the ongoing or new highway projects in Andhra Pradesh and Telangana; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

## Facilities for drivers at highway villages

†1711. SHRI HARIVANSH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the facilities likely to be made available for drivers at highway villages and the authority responsible for its maintenance;
- (b) whether these would be constructed on old highways also alongwith the estimated cost of its construction and the radius of the area, in kilometres within which it would be constructed; and

<sup>†</sup>Original notice of the question was received in Hindi.